

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FZE FOOD ANALYSTS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	FZE FOOD ANALYSTS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	15/03/2017
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES - MUMBAI
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U93097MH2017PTC292455
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Building No. 27, Flat No. 602, Rajdeep CHS, Opposite Shivaji Ground, Nehrunagar, Kurla East Mumbai, Mumbai City - 400024, India
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	06 TH DECEMBER, 2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. NEERAJ PARMAR, IBBI/IPA-002/IP-N00485/2017-2018/11447, ADDRESS: 94, POCKET-4, SECTOR-11, DWARKA, NEW DELHI - 110075 E-MAIL: ip.neerajparmar@gmail.com PH: +91 9717007112
8.	LAST DATE FOR SUBMISSION OF CLAIMS	5 TH JANUARY, 2020

Notice is hereby given that the FZE Food Analysts Private Limited has commenced voluntary liquidation on 06th December, 2019.

The Stakeholders of FZE Food Analysts Private Limited are hereby called upon to submit a proof of their claims, on or before 05th January, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator

Neeraj Parmar
IBBI/IPA-002/IP-N00485/2017-2018/11447
Date: 10th December, 2019
Place: New Delhi

